39S9

SHRI MANUBHAI SHAH; No, Sir, not at all. On the contrary, the poor grower and the cultivator and everybody else will get better paid as a result of these efforts. We have totally lacked quality consciousness in all production spheres of banana because no special attention is paid. They are allowed to grow naturally. No quality catering is done and the proper type of fertiliser is not used. The price question will not, as I said, be a matter of worry at all.

RAJKUMARI AMR.IT KAUR: It is not an answer to my question. Will the price of bananas go up here because of these large exports? That is what I am trying to get at.

SHRI MANUBHAI SHAH: No, Sir.

MR. CHAIRMAN; Mr. Tariq. We are still on the bananas.

شری اے - ایم - طارق : میں وزیر صاحب سے یہ جانا چاھتا ھیں که کیا یہ درست ہے که کیلا هلدوستان کے لوگوں کی خوراک کا ایک حصه مے ا عام جلتا اس کو خوراک سمتجھ کو کہاتی ہے ? کیا یہ بھی درست ہے کہ پچھلے چلد سالوں میں کیلے کی قیمت ۳ آنے درجی سے قیوھ ررپھه تک چلی گئی ? اگر یہ درست ہے تو بوے ہوئے داموں کو روکئے کے لئے سرکار کیا کرنے جا رھی ہے ؟

† [श्री ए० एम० तारिक: में वजीर साहिब से यह जानना चाहता हूं कि क्या यह दुश्स्त है कि केला हिन्दुस्तान के लोगों की खुराक का एक हिस्सा है और ग्राम जनता इस को खुराक समझ कर खाती है? क्या यह भी दुरुस्त है कि निछले चन्द सालों में केले की कीमत ३ आने दर्जन से डेढ़ रुपया तक चली गई? अगर यह दुरुस्त है तो बढ़े हुए दामों को रोकने के लिए सरकार क्या करने जा रही है?]

श्री मनुभाई शाह : इसका एक्सपोर्ट से कोई मतलब नहीं है । एक्सपोर्ट तो हमारे प्रोडक्शन का दो परसेन्ट भी नहीं हो रहा है । २१ लाख टन केला जो तोड़ा जाता है वह हमारा प्रोडक्शन है । इतनी बड़ी कन्ट्री में जो केला तोड़ा नहीं जाता है वह करीब १० या २० लाख टन है । हमारा जो केले का एक्सपोर्ट है वह करीब ३५ हजार टन है और दोनों का इससे कोई सम्बन्ध नहीं है । प्रोधर को अच्छे दाम मिलने चाहियें लेकिन वह नहीं मिलते हैं । हमारी कोशिय यह है कि प्रोधर को फेयर दाम मिलें ताकि वह ज्यादा प्रोडक्शन कर सके ।

KONCH BELI AND CHANDNI DAMS M HIMACHAL PRADESH

•430. SHRI SHIVA NAND RAMAUL: Will the Minister of IRRIGATION AND POWER be pleased to state whether the Konch Beli Dam Project and Chandni Dam Project in Himachal Pradesh have since been dropped?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): At an inter-State meeting held on 7-11-1963 to discuss the Yamuna Development Schemes, it was agreed *inter alia* to drop the Konch Beli Dam (Koch Dam) Project. As regards Chandni Dam, it was agreed that the Himachal Pradesh Government will carry out in-vest gations at other sites and prepare a project report for a dam on river Giri above its confluence with Jala], and if necessary, another dam on its tributary Jalal.

SHRI N. SRI RAMA REDDY: May I know the reasons for dropping the Konch Beli Dam Project?

^{† []} Hindi transliteration, 854 R.S.D.—2.

DR. K. L. RAO; The Konch Beli Dam Project was dropped because of a number of reasons. The project is very costly and there are the difficult engineering features. Secondly, it submerges valuable land of Himachal Pradesh and Uttar Pradesh.

Oral Answers

ZONAL PLAN FOR SOME COLONIES ON THE OLD ROHTAK ROAD IN DELHI

- *431. Shri P. L. KUREEL *URF* TAL.TB; Will the Minister of HEALTH be pleased to refer to the reply given to Starred Question No. 206 in the Rajya Sabha on 1st May, 1&63 and ttate:
- (a) whether the Zonal Plan for the area comprising colonies of Tulsi Nagar, Inder Lok and Anand Nagar on the Old Rohtak Road, Delhi has since been finalised;
- (b) if so, whether there is any area In these colonie_s proposed to be brought under the Green Belt along the Najafgarh Drain;
- (c) if the answer to part (b) above be in the affirmative, what is the extent of that area and the purpose for which it is proposed to be included in the Green Belt;
- (d) the number of built-up houses and plots which will be affected by this Belt; and
- (e) the steps Government propose to take to release those houses and plots and by when they are likely to be released?

THE MINISTER OF HEALTH (DR. SUBHILA NAYAR): (a) No, Sir.

- (b) to (e). Do not arise.
- . *432. [The questioner (Shri N. M. Lingam) was absent. For answer, vide col. 3009 infra.]

KRISHNA-GODAVARI RIVER WATERS DISPUTE

- •433. SHRI B. D. KHOBARAGADE: Will the Minister of IRRIGATION AND-POWER be pleased to state:
- (a) whether it 13 a fact that Maharashtra Government have proposed that the dispute about Krishna-Godavari waters be referred to arbitration; and
- (b) if so, what is the reaction of Government to this proposal?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes, Sir.

- (b) The Government of India feel that the matter is capable of being settled by negotiations.
- SHRI B. D. KHOBARAGADE: May I know whether it is a fact that efforts have been made in the past to negotiate this dispute, and we have noticed that the Government have not been successful? If so, how long the Government is going to wait so that this dispute could be settled through negotiations?
- DR. K. L. RAO: Our recent experience has been that most of these river disputes are being settled through negotiation very successfully, and we hope that similar success will be achieved in this case also. Also we-are waiting for data regarding the availability of water from Godavari to be diverted into Krishna. Those investigations are in progress and as soon as some information is obtained in this respect I hope further steps will be taken in this regard.
- SHRI B. D. KHOBARAGADE: There are conflicting views of different State Governments. If so, how long would it take for the Central Government to come to some decision?
- DR. K. L. RAO: .1 have already stated that while the Government's view was expressed by the Minister of Irri-